

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3858
ANSWERED ON:17.08.2001
SMUGGLING THROUGH FCI GODOWNS
MANSUKHBHAID. VASAVA

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it has come to the notice of the Government that the various godowns of the Food Corporation of India are being misused for smuggling of essential items;
- (b) if so, the details thereof alongwith the action taken on persons responsible for this;
- (c) whether regular raids are conducted by the Government on the godowns of the FCI;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the other remedial steps taken to prevent recurrence of such incidents in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) & (b): No such complaint has been received by the Food Corporation of India regarding its godowns being misused for smuggling of essential items.

(c), (d), (e) & (f): Security inspections of godowns is done at various levels to detect and plug security lapses. Preventive measures such as deployment of Central Industrial Security Force and State Armed Police at vulnerable godowns are being taken. Agencies like Homeguards, Special Police Officers and Private Security Guards are deployed wherever necessary. FIRs are lodged with the Police for investigation of cases.

If there is a serious complaint flying squad is deployed for immediate action.